

**GOVERNMENT OF INDIA
SOCIAL JUSTICE AND EMPOWERMENT
LOK SABHA**

UNSTARRED QUESTION NO:4958
ANSWERED ON:20.12.2002
ASSISTANCE TO BACKWARD CLASSES
DUKHA BHAGAT;RAM TAHAL CHOUDHARY

Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:

- (a) whether the Government are providing financial assistance to the backward class people through the National Backward Classes Finance and Development Corporation for higher education;
- (b) if so, the details thereof;
- (c) the number of beneficiaries alongwith the details of funds provided to them during each of the last three years, State-wise;
- (d) the criteria being adopted to select the persons for providing of such assistance;
- (e) the number of applications received in this regard, State-wise; and
- (f) the details of the assistance provided by the Corporation under various schemes alongwith the names of these schemes during the last three years?

Answer

MINISTER OF STATE OF THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI S. B. MOOKHERJEE)

(a)&(b) Yes, Sir. The National Backward Classes Finance & Development Corporation (NBCFDC) is providing loan to the students of backward classes living below double the poverty line (i.e. annual family income of Rs.55,000/- in urban areas and Rs.40,000/- in rural areas) for pursuing a general/professional/technical courses at graduate and higher levels.

Those students of backward classes who have obtained admission for a course in the institute recognized by AICTE, Medical Council of India, as the case may be, are eligible for the loan. Maximum loan limit per student is Rs. 75,000/- per annual subject to maximum of Rs.3.00 lakhs or actual expenses for the entire course, whichever is less.90% of the expenditure is provided by the Corporation and balance 10% is contributed by the SCA& beneficiary. Rate of interest is 4.0% p.a. to the beneficiaries. Recovery of loan will commence after six months of completion of course or getting employment/self-employment whichever is earlier.

(c) A statement showing the State-wise details of funds provided and number of beneficiaries covered under NBCFDC's Education Loan Scheme during last three years is Annexed.

(d) The criteria for selection of eligible beneficiaries under the scheme is as under:-

(i) The beneficiaries should belong to Backward Classes as notified by Central Government/State Government from time to time;

(ii) The annual family income of the beneficiary should be below double the poverty line;

(iii) The applicant should have obtained admission to approved professional course.

(e) The applications are received directly by the SCAs who in turn take the lump-sum loan amount from the NBCFDC.

(f) The details of assistance provided by the Corporation under various schemes are as follows:-

Name of Scheme	Amount released (Rs. in crores)
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Term Loan/Margin Money Loan 75.28 87.01 119.36
Micro Finance 0.40 1.29 12.59

ANNEXURE

STATEMENT IN REPLY TO PART (C) OF THE LOK SABHA UNSTARRED QUESTION NO. 4958 DATED 20-12-2002

STATE-WISE DETAILS OF FUNDS PROVIDED AND NUMBER OF BENEFICIARIES COVERED UNDER NBCFDC EDU SCHEME DURING LAST THREE YEARS

(Rs. in lakhs)

S. No.	Name of State	Year					
		1999-2000		2000-2001		2001-2002	
		Amount released	No. of students covered	Amount released	No. of students covered	Amount released	No. of students covered
1.	Andhra Pradesh	Nil	Nil	Nil	Nil	328.18	1172
2.	Bihar	0.55	1	0.31	1	Nil	Nil
3.	Goa	Nil	Nil	Nil	Nil	3.68	7
4.	Kerala	Nil	Nil	0.75	1	27.19	125
5.	Madhya Pradesh	0.33	1	0.15	1	Nil	Nil
6.	Maharashtra	Nil	Nil	Nil	Nil	5.20	3
7.	Pondicherry	Nil	Nil	Nil	Nil	5.51	21
8.	Sikkim	Nil	Nil	Nil	Nil	1.00	1
9.	Tamil Nadu	0.72	8	0.48	8	Nil	Nil
10.	West Bengal	Nil	Nil	Nil	Nil	1.28	2
	Total	1.60	10	1.69	11	372.04	1331